

**REPORT OF THE COMMITTEE
ON
PRIVATE MEMBERS' BILLS
AND
RESOLUTIONS**

(SECOND REPORT)



**PARLIAMENT SECRETARIAT
NEW DELHI
February, 1954**

**MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS**

1. Shri M. Ananthasayanam Ayyangar—*Chairman*.
2. Shri Nemi Chandra Kasliwal.
3. Shri P. Natesan.
4. Shri Raghunath Singh.
5. Shri Nageshwar Prasad Sinha.
6. Shrimati Annu Swaminadhan.
7. Shri Choithram Partabrai Gidwani.
8. Kumari Annie Mascarene.
9. Shri Tridib Kumar Chaudhuri.
10. Shri Ganesh Sadashiv Altekar.

SECRETARIAT

Shri M. N. Kaul—Secretary.

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Second Report of the Committee.

2. The Committee sat on the 17th February, 1954 to consider the Resolutions set down in the List of Business for Friday, the 19th February, 1954.

3. The Members concerned whose Resolutions had been included in the agenda for 19th February, 1954 had been invited to the sitting.

4. The Committee in considering the question of allotment of time for the discussion of Resolutions in the List of Business have taken into account the relative importance of the subject-matters of the resolutions, the number of members likely to take part in the discussion and the probable attitude of the Government. The Committee accordingly recommend the following time-table for the first two resolutions in the list of business for 19th February, 1954:—

- (1) Resolution regarding facilities for promotion of rifle training—1½ hrs.
- (2) Resolution regarding disciplinary action against public servants who abuse their positions of responsibility and trust for their personal ends—3 hrs.

M. ANANTHASAYANAM AYYANGAR.

NEW DELHI,
The 18th February, 1954.